

## Dak Register on 01/10/2017

( Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

<b>Diar y No.</b>	<b>Date of Receipt</b>	<b>No./Name of Document Received</b>	<b>Source</b>	<b>Particulars of documents</b>	<b>Section to which sent</b>	<b>Name</b>	<b>Action Taken</b>	<b>Link File</b>
3823/2017	04/10/2017	MEDICAL LEAVE	SH RAKESH KUMAR, MTS	ML 25.9.19 to 29.9.17	DR(A)			
3824/2017	04/10/2017	07/CCU/BUNCHING OF CASES/2017/879	MS. SEEMA MALIK, CHIEF COMMISSIONER AR	IDENTICAL MATTER-BUNCHING	DR(J)			
3825/2017	04/10/2017	RH	SH RAMESH NAIR, MJ	leave	DR(A)			
3826/2017	04/10/2017	CL/RH	SH.MADHU MOHAN DAMODHAR	leave 16,17,19 and 20th Oct	DR(A)			
3827/2017	04/10/2017	04.10.2017 LEAVEHQ	SH. SUNIL KUMAR, T.O.	Permission to avail 28,29.09.17	DR(A)			
3828/2017	04/10/2017	F.NO. CESTAT/MUM/SLK/PER/2014 DT 29.09.17	SH. T. VISW PRAKASH, DR, CESTAT, MUMBAI	Request for relieving of Sh. Sagar L Kharad, Steno	DR(A)			
3829/2017	04/10/2017	DATED 28.09.17	MS. REKHA SHEKHAWAT, STENO II	One dayRH on 29.09.17	DR(A)			
3830/2017	04/10/2017	MEDICAL BILL	SH. ARVIND KUMAR, LDC	Submission of Medical Bill for reimbursement	DR(A)			
3831/2017	04/10/2017	DATED 13.09.17 AIR TICKET BILL	AIR INDIA, NEW DELHI	Air ticket bill in r/o Sh. A. Mohan Kumar,	DR(A)			
3832	04/10	REPLY TO MEMO	SMT.	Reply ofmemo	DR(A)			

/2017	/2017	DT 22.09.17	ANJANI, H/T	dated 22.09.17				
3833/2017	04/10/2017	F.NO. 33(1) HC CASE/CESTAT/ALL D 2016	SH. ROHIT KUMAR SHUKALA, AR, ALLAHABAD	fwd of Honble Hig Court order dated 20.09.17	DR(A)			
3834/2017	04/10/2017	F.NO. A.50050/3/2014-AD.1C(CESTAT) DT 12.9.17	SH. S. BHOWMICK UNDER SECTY	Allotement of speace for CESTAT, Chandigarh	DR(A)			
3835/2017	04/10/2017	DATED 03.10.17	SH. MM DAMODHAR, M (T), CESTAT, CHENNAI	03 days CL and One day RHon16.10.17 17.10.17 & 19.10.17& 20.10.17	DR(A)			
3836/2017	05/10/2017	APPEAL NO. CIC/CBECM/C/2016/298332-BJ-FINAL	SH. BIMAL JULKA, IC, CIC, NEW DLHI	CIC final Order	Compu ter Cell			
3837/2017	05/10/2017	COMPLIANT NO. CIC/CBECE/C/2016/298329-BJ	SH. BIMAL JULKA, IC, CIC, NEW DELHI	CIC order	Compu ter Cell			
3838/2017	05/10/2017	F.NO. CESTAT/ADMN/PC/MUM/2017/748 DT 27.09.17	SH. MANAS KUMAR, AR, CESTAT, MUMBAI	Fincial sanctionfor purchase of 3 desktop	Compu ter Cell			
3839/2017	05/10/2017	F.NO. CESTAT/MUM/STAT/737 DT 22.9.17	S, MANAS KUMAR, AR, CESTAT, MUMBAI	Circular of order dispatch report	Compu ter Cell			
3840/2017	05/10/2017	F.NO. 10/PERN/CAL/CESTAT/98/1405 DT 15.09.17	SH. T.K. SARKAR, DR, CESTAT, MUMBAI	EL from09.10.17 to13.10.17 in ro Sh P.K. Choudhar,M (J)	DR(A)			
3841/2017	05/10/2017	DATED 29.09.2017	SH. M.V. RAVINDRAN, M (J), CESTAT,	Declared holiday at Blore on 29.9.17	DR(A)			

			HYD	preponed depature				
3842/2017	05/10/2017	F.NO. CESTAT/ADMN/AC/MUM/2017/747 DT 27.09.17	SH. MANS KUMAR, AR, CESTAT, MUMBAI	Financial sanction for purchase pf 3split AC	DR(A)			
3843/2017	05/10/2017	REF. 1387/CB/BG/2009/2017 DT 20.09.17	SENIOR MANAGER, CANARA BANK, NEW DELHI	Bank Gurantee No. 20/2013dt 07.03.13	Techni cal Officer			
3844/2017	05/10/2017	F.NO. 21/CESTAT/HYD/M-STAT/15 DT 29.09.17	SH. KRIPA SHANKER, AR, CESTAT, HYD	Monthlystatem ent Sep 2017	Techni cal Officer			
3845/2017	05/10/2017	F.NO. III(20)RC/C(A)BPL/797/2013/9005 DT 27.09.17	ASSTT, COMMISSIO NER, BHOPAL	Application for Rectification ofmistake filed	Techni cal Officer			
3846/2017	05/10/2017	DATE03.10.2017	SH. T.K. SARKAR, DR, CESTAT, KOLKATA	Pendency of Single Member cases	Techni cal Officer			
3847/2017	05/10/2017	ST/20705/2016, CST, BENGALURU-I	CESTAT, BANGLAORE	Interim Order No.33/2017	DR(J)			
3848/2017	05/10/2017	D.NO. 24355/2017/SC/SEC-XIV DT 21.9.17	ASSTT. REGISTRAR, SUPREME COURT	Civil Appeal No. 15100-15127 of 2017	DR(J)			
3849/2017	05/10/2017	DATED 29.09.2017	SMT. P.K. NEELA REDDY. SPS	Honbe Member (J) Sh. M.V. Ravindran tour TADA claim	Accou nt Section			
3850/2017	05/10/2017	CPIO CESTAT, NEW DELHI	SH. V.P. PANDEY,ASS TT. REGISTRAR/ CPIO	For compliance of Honble CIC orderdt 19.09.17	PA			
3851/2017	05/10/2017	SH. BHUPENDRA S. AGRAWAL	SH. BHUPENDRA S. AGRAWAL	Wish you a very happy Dussera	PA			

3852 /201 7	05/10 /2017	F.NO. S.TAX/CESTAT/201 7 DT 26.09.17	SH. S.K. TIWARI, ASSTT.REGIS TRAR, CESTAT, BLORE	Constitution of Larger Bench	PA			
3853 /201 7	05/10 /2017	DATED 05.10.17	SMT. SEEMA SADANA, SPS	MTNL bills of Honble M (T) sh, V Padmanbhan	Accou nt Section			
3854 /201 7	05/10 /2017	DATED 03.10.17	SH. ASHOK KUMAR, MTS	Medical Leave and EL	DR(A)			
3855 /201 7	05/10 /2017	F.NO. D/20/DIC/ADMN(SA MARK)/12/2017 DT 26.09.17	DR. TEJPAL SINGH, COMMISSIO NER	Intimation of office address	DR(A)			
3856 /201 7	06/10 /2017	RH	AKHILESH RASAK	RH 29.9.17	DR(A)			
3857 /201 7	06/10 /2017	LTC	SH.K.P.SING H, HC	LTC ADVANCE	DR(A)			
3858 /201 7	06/10 /2017	RH	SH.RAJENDR A PRASAD, AO	RH 29.09.2017	DR(A)			
3859 /201 7	06/10 /2017	LTC	SH.RAJENDR A PRASAD,AO	LTC INTIMATION	DR(A)			
3860 /201 7	06/10 /2017	EL+ JOINING	SH.RAJENDR A PRASAD, AO	EL APPLN. 27.09.17 + JOINING	DR(A)			
3861 /201 7	06/10 /2017	NOTE DT 298.9.17	SH ASHOK K ARYA, MT	PAY FIXATION	DR(A)			
3862 /201 7	06/10 /2017	LTC	MS. YAKSHI J CHAUHAN,A R	EL 8,11.17 TO 10.11.17	DR(A)			
3863 /201 7	06/10 /2017	STATION LEAVE	MS. RANJU MADHRA, PA	STATION FOR 1.10.17 - 2.10.17	DR(A)			

3864 /201 7	06/10 /2017	REPLY OF MEMO	AKHILESH RASAK	MEMO - REPLY	DR(A)			
3865 /201 7	06/10 /2017	EL	SH BHOOPENDR A KUMAR PATEL	EL 3.10.17	DR(A)			
3866 /201 7	06/10 /2017	CL	SH V.P. PANDEY, AR	CL HALF DAY 28.9.17 AND 29.9.17	DR(A)			
3867 /201 7	09/10 /2017	01/CESTAT/BANG/ ADMN DT.	AR, CESTAT, BANGALORE	filling of vacant posts	DR(A)			
3868 /201 7	09/10 /2017	BILL	SH. V PADMANAB HAN,M-T	TA Bill	Accou nt Section			
3869 /201 7	09/10 /2017	CL	MS. BHANU MEHTA	CL 11.10.17 , 12.10.17	DR(A)			
3870 /201 7	09/10 /2017	RH	MS. BHANU	RH on 18.10.17 & 20.10.17	DR(A)			
3871 /201 7	09/10 /2017	EL	MS BHANU, PA	EL 13.9.17	DR(A)			
3872 /201 7	09/10 /2017	MATERNITY LEAVE	MS. BHANU, PA	Meternity leave 23.10.17 to 22.04.2018	DR(A)			
3873 /201 7	09/10 /2017	CL/RH	MS. SULEKHA BEEVI C.S. M (J)	CL 16,17 & 19 RH on 20th Oct 2017	DR(A)			
3874 /201 7	09/10 /2017	APAR	SH. SUNIL KUMAR, T.O.	APAR of Rajesh Kumar, LDC	DR(A)			
3875 /201 7	09/10 /2017	INFORMATION REGARDING ORDER RESERVED	MS. SULEKHA BEEVI C.S. M (J)	OR for Sept	PA			
3876 /201 7	09/10 /2017	INFORMATION REGARDING ORDER RESERVED	SH. M.M.DAMOD HAR,M-T	order reserved for october	PA			

3877 /2017 7	09/10 /2017	LEAVE	SH, M.M.DAMOD HAR, M-T	CL16, 17,19 & RH on20th Oct,2017	DR(A)			
3878 /2017 7	09/10 /2017	C/51039/17	LETTER FROM SH. GOVIND DIXIT, AC(AR) CDR	Defective appeal	DR(J)			
3879 /2017 7	09/10 /2017	SUBMISSION OF PROOF OF SALARY PAYMENT	AR, ALLAHABAD , CESTAT	PAYMENT	DR(A)			
3880 /2017 7	09/10 /2017	C.13011/48/2016-VIG DATED 4.10.2017	D.S. (PERS) M/O FINANCE,D/O REVENUE	complaints regarding corrupt practices				
3881 /2017 7	09/10 /2017	LETTER	SH.S.K.VERM A AR, KOLKATTA, CESTAT	Representation	DR(A)			
3882 /2017 7	09/10 /2017	A-50050/236/2017- AD.IC(CESTAT) DT 9.10.2017	SH.S.BHOWM ICK, US, M/O FINANCE, D/O REVENUE	vigilance awareness week	DR(A)			
3883 /2017 7	10/10 /2017	C-8(1) COURT CASES/R.RAVICHA NDRAN/2017 & C- 8(2) COURT CASES/S.GOPINAT H/2017	AR, CESTAT, CHENNAI	Parawise comments	DR(A)			
3884 /2017 7	10/10 /2017	APPEAL	M/S PRASHANT AGARWAL CATERS & CONSTRUCT ORS	Appeal	Techni cal Officer			
3885 /2017 7	10/10 /2017	10(1)CESTAT/BUDG ET/2009/VOL-II	AR,CESTAT, CHENNAI	Revised estimates for 2017-18	Accou nt Section			
3886 /2017 7	10/10 /2017	A-50050/11/2016- VIG	DEPUTY SECRETARY (PERS),D/O OF REVENUE	om dt 28.09.2017	DR(A)			

3887 /2017	10/10 /2017	A-50050/11/2016- VIG DT. 28.9.17	DY. SECRETARY, (PERS),D/O REVENUE	om, Expeditious followup and scrutiny of audit reports	DR(A)			
3888 /2017	10/10 /2017	A-50050/225/2017- AD-ICCESTAT DT 5.10.17	SH. S BHOWMICK, US/D/O REVENUE	observation made by PM	DR(A)			
3889 /2017	10/10 /2017	A-50050/102/2017- AD-IC(CESTAT)	SH. S.BHOWMIC K, US, D/O REVENUE	minutes of the meeting held underthe Chairpersonshi p of Secretary (justice)	DR(A)			
3890 /2017	10/10 /2017	IV/(16)/R/279/2006/5 51 DT 3.10.17	COMMISSIO NER/JODHPU R	CTC of FO in E/466/07	AR/Ex cise			
3891 /2017	10/10 /2017	3(6)MISC.JUDL/CES TAT/CHD/2016 DT.4.10.17	AR,CESTAT, CHANDIGAR H	constitution of LB	PA			
3892 /2017	10/10 /2017	MONTHLY REPORT	AR,CESTAT, CHANDIGAR H	Report	Techni cal Officer			
3893 /2017	10/10 /2017	1(1)/CESTAT/P&M/P UR/CHD/2015	AR,CESTAT, CHANDIGAR H	Renewal of lease agreement deed	DR(A)			
3894 /2017	10/10 /2017	1420 DT 3.10.17	DR,CESTAT, KOLKATTA	Pendency of SM	DR(A)			
3895 /2017	10/10 /2017	E-30011/5/2017 HINDI4 DOR	MINISTRY OF FINANCE	quarterly report	DR(A)			
3896 /2017	10/10 /2017	CIVIL APPEAL 9042 OF 17	SUPREME COURT OF INDIA	E/1727/20-EX DB	DR(J)			
3897 /2017	10/10 /2017	A-32013/1/2016- AD.IC(CESTAT)	US, M/OFINANCE , D/O REVENUE	promotion of CM to AR (Suitability assessment)	DR(A)			
3898	10/10	19011/8/2016-	US AD1C	permission to	DR(A)			

/2017	/2017	AD.IC(CESTAT) 4.10.17		go aborad for Sh V Padmanabhan, MT				
3899 /2017	10/10 /2017	LETTER	SH.DINESH GOYAL	Documents for removing defect	Techni cal Officer			
3900 /2017	10/10 /2017	LETTER	SH.SUDHIR GOYAL	documents for removal of defect	Techni cal Officer			
3901 /2017	10/10 /2017	DO NO. A- 13011/48/2016-VIG DT. 20.09.2017	SH. B.N.SHARMA , ADDITIONAL SECRETARY, DEPTT OF REVENUE	confidential	PA			
3902 /2017	10/10 /2017	NOTE DT 10.10.17	SPS TO PRESIDENT	Regarding kettle	DR(A)			
3903 /2017	10/10 /2017	DISPOSAL	SPS SH. M. MONDAL, CESTAT KOLKATA	Disposal statement for the m/o september 2017	DR(A)			
3904 /2017	10/10 /2017	APPLICATION	A. MOHAN KUMAR, REGISTRAR	04 days commuted leave w.e.f 03.10.2017 to 06.10.2017	DR(A)			
3905 /2017	10/10 /2017	INFORMATION OR	SH. M.M DAMODHAR, M(T)	information reg. OR	PA			
3906 /2017	10/10 /2017	CASE PENDING	AR, CHENNAI	statement showing the break up of cases pending	Techni cal Officer			
3907 /2017	10/10 /2017	ANNEXURE A	SH. DEVENDER SINGH, M(T)	disposal statement for the month of sept,2017	Compu ter Cell			
3908 /2017	11/10 /2017	EL	SH. L.P.PANT	EL 16-17th Oct 2017	DR(A)			



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3909 /201 7	11/10 /2017	DATED 11.10.17 INTIMATION	SH. A. MOHAN KUMAR, REGISTRAR	Intimation or seeking previous sanction under Rule 18(3)	DR(A)			
3910 /201 7	11/10 /2017	LEAVE	SH. S.K MOHANTY, M (J)	01 day EL on 13.10.2017	DR(A)			
3911 /201 7	11/10 /2017	A-50050/177/2017- AD.IC (CESTAT)	MINISTRY OF FINANCE	FILLING UP THE POST OF REGISTRAR- REG.	DR(A)			
3912 /201 7	11/10 /2017	APPEAL	OFFICE OF THE CHIEF COMMISSIONER (AR),CESTAT R.K PURAM	DEFECTIVE APPEAL FILED IN CASE OF APPEAL NO. C/51039/2017	DR(J)			
3913 /201 7	11/10 /2017	LEAVE	SH. M.M DAMODHAR, M(T)	03 DAYS CL ON 16.10.17, 17.10.17,19.10 .17 AND RH ON 20.10.17	DR(A)			
3914 /201 7	11/10 /2017	LEAVE	SMT. SULEKHA BEEVI C.S,M(J)	03 DAYS CL ON 16,17,19 OCT,2017 AND RH ON 20.10.17	DR(A)			
3915 /201 7	11/10 /2017	LEAVE	SH. P.K CHOUDHAR Y,M(J)	01 DAY CL ON 29.09.2017	DR(A)			
3916 /201 7	11/10 /2017	REVISED LEAVE	SH. ANIL G. SHAKKARW AR, M (T), CESTAT, ALLAHABAD	CL FOR 06 DAYS 15,18 TO 22.12.2017	DR(A)			
3917 /201 7	11/10 /2017	LEAVE	SMT. SULEKHA BEEVI C.S , M(J)	03 DAYS CL ON 16,17,19 OCT 2017 AND RH ON 20.10.17	DR(A)			

3918 /201 7	11/10 /2017	F.NO. C-8(1)/COURT CASE /R RC/2017 & C-8(2)/COUT CASE SG/2017	SH. L. MNAHOAR, AR, CESTAT, CHENNAI	CAT OA No. 01030/2017 & 01031/2017	DR(A)			
3919 /201 7	11/10 /2017	DATED 05.10.17	SMT. SEEMA SADANA, SPS	05 days EL w.e.f. 09.10.17 to 13.10.17	DR(A)			
3920 /201 7	11/10 /2017	DATED 06.10.2017	SH RAMESH NAIR, M (J)	Request for permission of leave station on 06.10.17	DR(A)			
3921 /201 7	11/10 /2017	DATED 09.10.17	SH. A. MOHAN KUMAR. REGISTRAR	04 days commuted levave w.e.f.03.10.17 to 06.10.17	DR(A)			
3922 /201 7	11/10 /2017	F.NO. A- 50050/11/2016-VIG DATED 28.09.17	SH. LALIT WADHWA, DS (PERS), MIN OF FINANCE	Expeditious follow up and scrutity Audit Report	Accou nt Section			
3923 /201 7	11/10 /2017	F.NO. A- 500050/11/2016-VIG	LALIT WADHWA, DS (PERS) M/O FINANCE, D/O REVENUE	Expeditious followup Audit Report	Accou nt Section			
3924 /201 7	11/10 /2017	F. NO. A- 50050/102/2017- AD.1C(CESTAT)	SH S. BHOWMICK, US, M/O FIANCE	Minutes of the meeting held under the Chairpersonshi p of Secretary (Justice)	DR(A)			
3925 /201 7	11/10 /2017	F.NO. A- 50050/225/2017- AD.1C(CESTAT) DATED 05.10.2017	SH. S. BHOWMICK UNDER SECTY	Observation made by Honble Prime Minister during the interaction	DR(A)			
3926 /201 7	11/10 /2017	F.NO. A- 32013/1/2016- AD.1C(CESTAT)	SH. S. BHOWMICK UNDER	Promotion of Court Master to the post of	DR(A)			

		DATED 05.10.17	SECTY	AR				
3927 /201 7	11/10 /2017	F.NO. 19011/8/2016- AD.1C(CESTAT) DATED 04.10.17	SH. S. BHOWMICK UNDER SECTY	Requst of Sh. V. Padmanabhan , M (T) for seeking permission to go abroad (London)	DR(A)			
3928 /201 7	11/10 /2017	F.NO. 1(1)/CESTAT/P&M/P UR/CHD/2015	SH. MUKESH GUPTA, AR, CESTAT, CHANDIGAR H	Renewal of lease agreement deed for this Tribunal	DR(A)			
3929 /201 7	11/10 /2017	F NO. A- 50050/226/2017- AD.1C (CESTAT) DATED 05.10.17	SH. S. BHOWMICK UNDER SECTY	Regarding minimum rate of wages for contract casual work	DR(A)			
3930 /201 7	11/10 /2017	DATED 05.10.2017	SH. RK SHUKLA, AR, CESTAT, ALLAHABAD	Submission of proof of salary outsourc staff	DR(A)			
3931 /201 7	11/10 /2017	DATED 28.09.2017	AIR INDIA	Ticket No. 098- 2122487887 Honble SatishChndra	DR(A)			
3932 /201 7	11/10 /2017	DATED 28.09.2017	AIR INDIA	Ticket No. 098- 2122487893 Sh Padmanbhan	DR(A)			
3933 /201 7	11/10 /2017	REF. CESTAT.MUM/RN/2 017/770 DATED 04.10.17	SH. RAMESH NAIR, M (J), CESTAT, MUMBAI	Change of Hometown Address	DR(A)			
3934 /201 7	11/10 /2017	F.NO. D- 1(3)/CPWD/EB- WATER/2014 DATED05.10.2017	SH. L MANOHAR, AR, CESTAT, CHENNAI	Fund allocation and sanction for Rs. 22,10,760/-	DR(A)			
3935 /201 7	11/10 /2017	RTI/P- 195/9552/15/R22045	SH. R.K. JAIN	rti APPLICATIO	DR(A)			

7		DATED 06.10.2017		N nO. rti/9552/15 DATED 12.10.2015				
3936 /201 7	11/10 /2017	RTI/P- 19665/16/R22044 DATED 06.10.2017	SH. R.K. JAIN	RTI Appln. No. 19865/16 dt 06.10.17 from Sh. R. K. Jain	DR(A)			
3937 /201 7	11/10 /2017	F. NO. 01/CESTAT/BAN/A DMN T 28.09.17	SH. S.K. TIWARI, AR, CESTAT, BANGLAORE	Filling of vacant posts	DR(A)			
3938 /201 7	11/10 /2017	PB/GEN/1627/2017 DATED 06.09.2017	SH. M.W. CHANDWANI , REGISTRAR, HIGH COURT MUMBAI	High Court Telephone Direcorty	DR(J)			
3939 /201 7	11/10 /2017	F.NO. 07/CCU/BUNCHING OF CASES/2017/879 DATED 09.17	SMT. SEEMA MALIK, CHIEF COMMISSIO NER (AR), CESTAT, NEW DELHI	Bunching of cases on the identical matters	DR(J)			
3940 /201 7	11/10 /2017	D.NO. 19732/2017/XVII/XII I-B DATED 09.09.2017	ASSTT. REGISTRAR, SUPREME COURT	Civil Appeal No. 9042 of 2017	DR(J)			
3941 /201 7	11/10 /2017	DATED 30.09.2017	SH. HARISH TRIPATHI, ADVOCATE	CoD applicaiton appeal No.ST/51322/2 017	DR(J)			
3942 /201 7	11/10 /2017	DISPOSAL STATEMENT	SH. B. RAVICHAND RAN, M (T), CESTAT, NEW DELHI	Dsiposal Statement Sep 2017	Compu ter Cell			
3943 /201 7	11/10 /2017	DISPOSAL STATMENT SEP 2017	SH. ASHOK K ARYA, MEMBER (TECH)	Diposal statement month of Sep 2017	Compu ter Cell			

3944 /201 7	11/10 /2017	DATYED 29.09.2017	SH. UMA SHANKAR VERMA	Weekly Despatch Order Report	Compu ter Cell			
3945 /201 7	11/10 /2017	DATED 27.09.2017 ISSUE CERTIFICATE SH. PR	SH. PRASHAT AGRAWAL, CONTRACTO R	AppelNo. BHO-EXCUS- 001-APP-36- 17 dt 10.07.17				
3946 /201 7	11/10 /2017	PENDING APPEAL	AR, CESTAT, CHENNAI	Pending appeal month of Sep 2017	Techni cal Officer			
3947 /201 7	11/10 /2017	CANARA BANK NO. 1387/CB/BG/0910/20 17	CANARA BANK	Bank Guarntee No. 20/2013 dt 07.03.2013	Techni cal Officer			
3948 /201 7	12/10 /2017	RH 18.10.2017	SH. ASHOK JINDAL, MJ	RH 18.10.17	DR(A)			
3949 /201 7	12/10 /2017	LEAVE/LTC	SH. D. N. PANDA MEMBER (J)	HPL 5 days/LTC	DR(A)			
3950 /201 7	12/10 /2017	LEAVE/LTC	SH. D. N. PANDA MEMBER (J)	HPL 5 days/LTC	DR(A)			
3951 /201 7	12/10 /2017	LEAVE/LTC	SH. D. N. PANDA MEMBER (J)	HPL 5 days/LTC	DR(A)			
3952 /201 7	12/10 /2017	RH	MS.REKHA SHEKHAWA T, PA	RH 20.10.17	DR(A)			
3953 /201 7	12/10 /2017	CESTAT/MUM/STA T(R)/20/7/764	SH D.N.PANDA, MJ	Disposal statement ,September	Compu ter Cell			
3954 /201 7	12/10 /2017	WEEKLY DESPATCH ORDER	ASST. REGISTRAR, AHMEDABA D	Weekly despatch report	Compu ter Cell			
3955 /201 7	12/10 /2017	DISPOSAL STATEMENT	SH. C. J. MATHEW M(T)	Disposal statement - Sept	Compu ter Cell			
3956 /201 7	12/10 /2017	DISPOSAL STATEMENT	SH. RAJU, M- T	Disposal statement for	Compu ter Cell			

7				Sept 2017				
3957 /201 7	12/10 /2017	DEPUTY REGISTRAR DATED12.10.17	SH. MOHINDER SINGH, DR, CESTAT, ND	Tout toLudhina in r/o Sh. Satish	DR(A)			
3958 /201 7	12/10 /2017	FNO-C*(1)COUSTR CASE RR & SGP2017	ASSTT.REGIS TRAR, CESTAT, CHENNAI	CAT Case Noin OA. No. 1030/2017 & 1031/2017	DR(A)			
3959 /201 7	12/10 /2017	DO NO. CESTAT/MUM/RAJ U/2017 DT 05.10.17	SH. RAJU M (T), CESTAT, MUMBAI	APAR for the year2016-17 Sh V.K. Snha, SPS	DR(A)			
3960 /201 7	12/10 /2017	F.NO. CESTAT/LSP/MUM/ 1997/771 DT 03.10.17	SH T. VISWAPRAK ASH, DR, MUMBAI	Copy of PPO in r/o Smt. Leela Pawar	DR(A)			
3961 /201 7	12/10 /2017	F.NO. 01/CESTAT/BANG/J UDL DT 05.10.17	SH. SSTIWARI, AR, CESTAT, BANLORE	Pendency postion SM	DR(A)			
3962 /201 7	12/10 /2017	DATED 05.10.17	SH. RAJENDER PRASAD AO	Intimation of Delhi High Court notice	DR(A)			
3963 /201 7	12/10 /2017	A-24(1)/LEAVE/LM- AR/CHE/2014 DT 03.10.17	SH. L. MANOHAR, AR, CESTAT, CHENNAI	Fwd joining report of Sh. L. Manhohar	DR(A)			
3964 /201 7	12/10 /2017	F.NO. 33/CESTAT/BAN/OS P DT 05.10.17	SH . SS TIWARI, AR, BNGLORE	Monthly statement ofpayment of outourced	DR(A)			
3965 /201 7	12/10 /2017	DATED 05.10.2017	SH RK SHUKLA, AR, ALLAHABAD	Submission of proof of alary	DR(A)			
3966 /201 7	12/10 /2017	F.NO. 35/OUTSOURCING/ CESTAT/KOL/08	SH. T.K. SARKAR, DR, KOLKATA	Fwdof monthly state of payment Sep 17	DR(A)			
3967 /201 7	12/10 /2017	DATED3.10.2017	SH SAGAR KHARAD, STENO-II	Completion of deputation period in r/o	DR(A)			

				SL Kharad				
3968 /201 7	12/10 /2017	CIC/KY//2016/00001 2-BJ-ADJUNCT	SH. BIMAL JULKA, IC, CIC, NEW DLHI	CIC Order dated 28.09.2017	DR(A)			
3969 /201 7	12/10 /2017	DATED 11.10.2017	SMT. JYOTI, LDC	Ex-Post-facto permission for treatment	DR(A)			
3970 /201 7	12/10 /2017	F.NO. A- 50050/11/2016-VIG DATED 28.09.2017	SH. LALIT WADHWA, DY. SECY, M/O FINANCE	Expeditiious scrutity of Audit Reports	DR(A)			
3971 /201 7	12/10 /2017	F.NO. 01/CESTAT/BAN/JU DL DT 05.10.18	SH. SS. TIWARI, AR, BANGLORE	Pendency position SM cases	DR(A)			
3972 /201 7	12/10 /2017	F.NO. 24(1)/TFR FILE/CESTAT/ALD 2015	SH. RK SHUKLA, AR, ALLAHABAD	Penducey of Singl Member at Allahabad	DR(A)			
3973 /201 7	12/10 /2017	F.NO. CESTAT/CR/15	ASSTT. REGISTRAR, HYDERABAB D	Penency of single memembr Hyderabad	DR(A)			
3974 /201 7	12/10 /2017	DATED 03.10.2017	SH. T.K. SARKAR, DR, CESTAT, KOLKATA	Pendency SM cases	DR(A)			
3975 /201 7	12/10 /2017	DATED 10.10.2017	MS. REKHA SHEKHAWA T, STENO II	One day RH on 20.10.17	DR(A)			
3976 /201 7	12/10 /2017	F.NO. 24(1)/TFR FIUILE/CESTAT/AL D 2015	SH. RK SHUKLA, AR, CESTAT, ALD	Transfer of old records	DR(A)			
3977 /201 7	12/10 /2017	F.NO. 24(1)/TFR FILE/CESTAT/15	SH RK SHUKLA, AR, ALLABD	Penencyof SM Matter allahabd	DR(A)			
3978 /201 7	12/10 /2017	NO. S.C. (CIV)/SPLS 12781/72/3920/2017	DY. REGISTRAR, HIGH COURT OF GUJARAT	SLP Appeal (C) No. 14916 of 2017	DR(J)			
3979	12/10	D.NO.	ASSTT.	Civil Appeal	DR(J)			

/2017	/2017	6143/2017/SEC. ELM DATED 03.10.17	REGISTRAR, SUPREME COURT	No. 15474-15478/2017				
3980/2017	12/10/2017	D. NO. 27459, 27895, 27881, 27886, 27887, 27890 & 27893/2017	ASSTT. REGISTRAR, SUPREME COURT	Civil Appeal Nos. 15487, 15488,15489,15490, 15491 & 15492/2017	DR(J)			
3981/2017	12/10/2017	D. NO. 24308/2017/SEC.ELM DATED 23.09.17	ASSTT. REGISTRAR, SUPREME COURT	Civil Appeal No. 15139 of 2017	DR(J)			
3982/2017	12/10/2017	D.NO. 7028/2000/XIV/SC/XII	ASSTT. REGISTRAR, SUPREME COURT	Civil Appeal No. 1453-1458 of 2001	DR(J)			
3983/2017	12/10/2017	D.NO. 10936/17/SC/SEC.XI V DY 03.10.17	ASSTT. REGISTRAR, SUOPREME COURT	Civil Appeal No. 15484 of 2017	DR(J)			
3984/2017	16/10/2017	NIL	RANJAN TYAGI	CAT NOTICE O.A. NO. 3625/17, NARESH KR. VS. UOI	DR(A)			
3985/2017	16/10/2017	RTI/P-195/10510/17/R22052 DTD 6.10.17	SH. R.K. JAIN	I.D. NO. 80/2017 REMINDER	PA			
3986/2017	16/10/2017	E/157592/2013	SH. DEVENDER SINGH M(T), CHANDIGARH \	PERMISSION FOR PRONOUNCEMENT	PA			
3987/2017	16/10/2017	III(20)/ARC/CESTAT/MCO/639/2008/7275 DTD 6.10.17	JOINT COMMISSIONER, CGST, INDORE	APPL. FOR EARLY HEARING	Technical Officer			
3988/2017	16/10/2017	IV(16)/OIR/02/2017/1270	COMMISSIONER CGST, JAIPUR	FILING OF MISC. APPL (COD)	Technical Officer			
3989/2017	16/10/2017	CESTAT/MUM/STAT/16 DTD.4.10.17	DR, MUMBAI	DISPOSAL FOR SEPT. 2017	Technical Officer			



3990 /201 7	16/10 /2017	DP/PRESS/35/2017/2 090 DTD 9.10.2017	ADDL. COMMISSIO NER, DIRECTOR GENERAL OF TAXPAYER SERVICES	AMENDMEN T IN BOOKLET "APPELLATE PROCEDURE IN CESTAT'	Techni cal Officer				
3991 /201 7	17/10 /2017	A- 20(2)/PERS.FILE/GD -LDC/CHE/2016 DTD 16.10.2017	SH. L. MANOHAR, AR, CHENNAI	JOINING REPORT OF SH. GAGANDEEP , LDC W.E.F. 16.10.2017	DR(A)				
3992 /201 7	17/10 /2017	A.32022/55/2017- AD.IIIA DTD 6.10.2017	DEPUTY SECRETARY, CBEC	O.A. NO. 397 OF 2017 FILED BY SH. P.L. MEENA, UDC	DR(A)				
3993 /201 7	17/10 /2017	NIL	SH. ROHIT KUMAR SHUKLA, AR, ALLHD	C .L. FOR 20.10.2017	DR(A)				
3994 /201 7	17/10 /2017	CIC/SB/C/2016/0002 23-BJ-ADJUNCT-I	CIC	ORDER DTD 10.10.17	DR(A)				
3995 /201 7	17/10 /2017	NIL	MS. CHANDER KANTA, SPS, DELHI	R.H. ON 20.10.2017	DR(A)				
3996 /201 7	17/10 /2017	A- 20(3)/PERS.FILE/HA R-LDC/CHE/14 DTD 6.10.17	SH. L. MANOHAR, AR, CHENNAI	TRF. REQ OF SH. HARISH FROM CHENNAI TO DEL/CHD	DR(A)				
3997 /201 7	17/10 /2017	NIL	SH. RAKESH KUMAR, MTS	R.H. ON 20.10.2017	DR(A)				
3998 /201 7	17/10 /2017	50050/233//2017- AD.1A DTD 10.10.2017	MINISTRY OF FINANCE	REPUBLIC DAY CELEBRATI ON 2018- ISSUE OF INVITATION	DR(A)	C.T.			

				CARD				
3999 /201 7	17/10 /2017	NIL	MS. RANJU MADHRA, SPS, DELHI	INTIMATION REG. BOOKING A FLAT	DR(A)			
4000 /201 7	17/10 /2017	NIL	MS. RANJU MADHRA, SPS, DELHI	C.L. FOR 20.10.2017	DR(A)			
4001 /201 7	17/10 /2017	NIL	ANDAMAN & NICOBAR ADMINISTRA TION	ORDER NO. 3399 DTD 22.9.17 REG. TECH. RESIGN OF SH. N.S. PRADEEP	DR(A)			
4002 /201 7	17/10 /2017	NIL	SH. MOHINDER SINGH, DR, DELHI	C.L. FOR 17.10.2017	DR(A)			
4003 /201 7	17/10 /2017	R/2017 DTD 6.10.2017	SH. RAJU, M(T), MUMBAI	APAR OF SHRI P.J. JOSEPH, SPS	DR(A)			
4004 /201 7	17/10 /2017	NIL	SH. D.N. PANDA, M(J), MUMBAI	C.L. FOR 20.10.2017	DR(A)			
4005 /201 7	17/10 /2017	NIL	SH. ASHOK JINDAL, M(J), CHANDIGAR H	RH FOR 18.10.2017	DR(A)			
4006 /201 7	17/10 /2017	NIL	SH. RAJESH KATYAL, ADV	C.P. NO. 419/2017	DR(A)			
4007 /201 7	17/10 /2017	NIL	CAT, DELHI	ORDER DATED 27.9.17 IN C.P. NO. 419/2017	DR(A)			
4008 /201 7	17/10 /2017	NIL	RANJAN TYAGI & ASSOCIATES	O.A. NO. 3625/2017, NARESH KUMAR VS UOI	DR(A)			

4009 /2017	17/10 /2017	11/13/2017-IFU-III DTD 4.10.2017	UNDER SECRETARY (IFU-III), M/O FINANCE	GUIDELINES FOR CREATION, UPDATION AND MAINTENAN CE OF ASSET REGISTER AND E- ASSET REGISTER PORTAL	DR(A)	CT		
4010 /2017	17/10 /2017	05/CESTAT/BANG/ RENT DTD 13.10.17	SH. SANTOSH KR. TIWARI, AR, BANGALORE	PERMISSION FOR OCCUPYING OF ADDITIONA L SPACE AT BANGALORE	DR(A)			
4011 /2017	17/10 /2017	NIL	MEMBERS OF CESTAT BAR ASSOCIATIO N, CHANDIGAR H	REQ. FOR EARLY PRONOUNCE MENT OF ORDERS	PA			
4012 /2017	17/10 /2017	D.NO. 23771/17/SC/SEC.XI V DTD 4.10.2017	SCI	C.A. NO. 15483 OF 2017	DR(J)			
4013 /2017	17/10 /2017	C.NO. IV(16)/R/611/2010 DTD 4.10.15	COMMISSIO NER, CGST UDAIPUR	MISC. APPL. FOR RESTORATI ON	Techni cal Officer			
4014 /2017	17/10 /2017	G-2(1)/PAY- NPS/CESTAT/CHE/2 016 DTD 6.10.2017	AR, CHENNAI	CORRECTIO N IN PARTICULA RS OF MS. SULEKHA BEEVI C.S. M(J)	Accou nt Section			
4015 /2017	17/10 /2017	NIL	SH. B. RAVICHAND RAN, M(T), DELHI	PERMISSION FOR PRONOUNCE MENT	PA			

4016 /2017	17/10 /2017	NIL	SCC ONLINE	CD OF CASE FINDER	Library			
4017 /2017	17/10 /2017	NIL	M/O FINANCE, D/O ECONOMIC AFFAIRS	REQ. FOR CASE WISE DATA PENDING AT APPELLATE TRIBUNAL	DR(A)			
4018 /2017	20/10 /2017	NIL	SH. DEVENDER SINGH M(T), CHANDIGAR H	REPLY TO LETTER DTD 29.9.17	PA			
4019 /2017	20/10 /2017	CESTAT/KVS/MUM /2017 DTD 12.10.17	SH. T. VISWAPRAK ASH, DR, MUMBAI	CERA AUDIT PARA REG. EXCESS PAYMENT OF RENT	Accou nt Section			
4020 /2017	20/10 /2017	DRT/PN/ESTT/2017- 18/801 DTD 7.10.17	REGISTRAR, DRT	REQ. OF SH. D.K. VERMA, EX-AR FOR TRF OF GPF A/C	Accou nt Section			
4021 /2017	20/10 /2017	CESTAT/MUM/AUD IT REPLY/2017/791 DTD 12.10.17	SH. T. VISWAPRAK ASH, DR, MUMBAI	CERA AUDIT PARA REG. NON VERIFICATI ON OF SERVICE BOOKS	DR(A)			
4022 /2017	20/10 /2017	11/CESTAT/HYD/A DMN/15/237 DTD 16.10.17	SH. KRIPA SHANKAR, AR, HYD	REQ. TO RE- CONSTITUTE LOCAL PURCHASE COMMITTEE AT HYD	DR(A)			
4023 /2017	20/10 /2017	NIL	SH. DEVENDER SINGH M(T), CHANDIGAR H	REQUEST FOR STATION LEAVE	DR(A)			
4024	20/10	NIL	SH.	R.H. ON	DR(A)			

/2017	/2017		DEVENDER SINGH M(T), CHANDIGARH	20.10.17				
4025/2017	20/10/2017	003/CGL EXAM 2016/NOMINATION/0232 DTD 11.10.2017	SSC, MUMBAI	DOSSIER FROM CGL-2016 SH. SUJEET KUMAR	DR(A)			
4026/2017	20/10/2017	NIL	SH. S.K. MOHANTY, M(J), DELHI	E.L. ON 20.10.17	DR(A)			
4027/2017	20/10/2017	NIL	SH. BHOOPENRA KUMAR PATEL, STENO-III, DELHI	REQ. FOR TRF TO ALLAHABAD	DR(A)			
4028/2017	20/10/2017	NIL	SH. D.N. PANDA, M(J), MUMBAI	H.P.L. 6.11. TO 10.11.17	DR(A)			
4029/2017	20/10/2017	NIL	SH. JOHNSON CHACKO, UDC, DELHI	E.L. FROM 23.10.17 TO 25.10.17	DR(A)			
4030/2017	20/10/2017	NIL	SH. ASHOK JINDAL, M(J), CHANDIGARH	STATION LEAVE AND R.H. ON 18.10.2017	DR(A)			
4031/2017	20/10/2017	R/2015 DTD 9.10.17	SH. RAJU, M(T), MUMBAI	R.H. ON 13.10.17	DR(A)			
4032/2017	20/10/2017	NIL	MS. SULEKHA BEEVI C.S., M(J), CHENNAI	REQ. FOR REPATRIATION OF AR, CHENNAI	DR(A)			
4033/2017	20/10/2017	NIL	SH. M.V. RAVINDRAN, M(J), HYD	H.P.L. FROM 16.10.17 TO 20.10.17	DR(A)			
4034/2017	20/10/2017	A.50050/43/2017-AD.1C DTD 9.10.17	UNDER SECRETARY, AD.1C,	SYMPATHETIC CONSIDERA	DR(A)			

				TION OF TRF. BACK TO CHAND FROM S.K. VERMA				
4035/2017	20/10/2017	NIL	SH. SANJAI, UDC, DELHI	E.L. ON 24.3.2017	DR(A)			
4036/2017	20/10/2017	NIL	SH. SANJAI, UDC, DELHI	C.L.-18.10.17 AND 20.10.17	DR(A)			
4037/2017	20/10/2017	NIL	SH. BUDH SAIN, MTS, DELHI	C.L. ON 20.10.17	DR(A)			
4038/2017	20/10/2017	NIL	SPS TO SH. ASHOK K. ARYA, M(T)	ACRS OF SMT. RANJU, REKHA SHEKHAWA T FOR APRIL 17 TO SEPT.17	DR(A)			
4039/2017	20/10/2017	C-8(1)/COURT CASE/R.RAVICHANDRAN & S.GOPINATH/2017 DTD 11.10.17	AR, CHENNAI	CAT CASE 31001030, 01031/2017	DR(A)			
4040/2017	20/10/2017	PF/CESTAT/MUM/S LK/PER/2014 DTD 9.10.17	DR, MUMBAI	APPL. FOR ABSORPTION/ RELIEVING	DR(A)	test		test
4041/2017	20/10/2017	NIL	MS. SEEMA SADANA, SPS, DELHI	JOINING REPORT W.E.F. 16.10.17	DR(A)			
4042/2017	20/10/2017	NIL	NARRESH KUMAR, GOKULPUR	O.A. NO. 3625/2017	DR(A)			
4043/2017	20/10/2017	NIL	SH. ROHIT KUMAR SHUKLA, AR, ALLHD	DECIDED CASES OF LAKSHMIKUMARAN & SRIDHARABAN	PA			

4044 /201 7	20/10 /2017	NIL	SPS TO DR. D.M. MISRA, M(J), AHD	ORDER RESERVED AS ON 29.9.17	PA			
4045 /201 7	20/10 /2017	CES/17/60481/P9/W C/L85547 DTD 13.10.2017	M/S CENTAX PUBLICATIO NS	REQ. FOR COPY OF ORDER NO A30666, 672- 684/17	PA			
4046 /201 7	20/10 /2017	DISPOSAL/CHD/M(J ) DTD 21.9.17	SH. ASHOK JINDAL, M(J), CHANDIGAR H	ORDERS PENDING WITH M(T) AT CHAND.	PA			
4047 /201 7	20/10 /2017	CESTAT/AHD/MISC .ORDER/SEC/409	SH. UMA SHANKAR VERMA, AR, AHMD	DECIDED CASES OF LAKSHMIKU MARAN & SRIDHARAB N	PA			
4048 /201 7	20/10 /2017	IV(16)/R/522/2011- PT DTD 11.10.17	COMMISSIO NER, CGST, ALWAR	REQ. FOR COPY OF F.O. A/5218/2017S M	AR/S M			
4049 /201 7	20/10 /2017	1(10)/LC- 01/SCANIA/CESTAT /RGH/17-18/518	ASSTT. COMMISION ER, RAIPUR	M/S SCANIA STEELS P.LTD- REMOVAL OF DEFECT	Techni cal Officer			
4050 /201 7	20/10 /2017	24(1)/TRF. FILE/CESTAT/ALD/ 2015	SH. ROHIT KUMAR SHUKLA, AR, ALLHD	TRF. OF E/1701/2011 TO DELHI	Techni cal Officer	WITH ORIGINA L FILE		
4051 /201 7	20/10 /2017	IV(16)/30/R/02/2014/ PT/13179 DTD 12.10.17	COMMISSIO NER, CGST, UDAIPUR	D.NO. 508502017 DTD 5.10.17	Techni cal Officer			
4052 /201 7	20/10 /2017	IV(16)/CA/226/2015/ 1349 DTD 12.10.17	COMMISSIO NER, JAIPUR	EARLY HEARING APPL. IN ST/53691/201 5-CU	Techni cal Officer			
4053 /201 7	20/10 /2017	IV(16)/CA/62/2015/1 346 DTD 12.10.17	COMMISSIO NER, JAIPUR	EARLY HEARING	Techni cal			

7				APPL IN ST/53577/201 4-CU	Officer			
4054 /201 7	20/10 /2017	IV(16)/CA/197/2015/ 1342 DTD 12.10.17	COMMISSIO NER, JAIPUR	EARLY HEARING APPL ST/52192/201 5-CU	Techni cal Officer			
4055 /201 7	20/10 /2017	IV(16)/CQA/222/201 5/1344 DTD 12/10/17	COMMISSIO NER, JAIPUR	EARLY HEARING APPL ST/52825/201 5-CU	Techni cal Officer			
4056 /201 7	20/10 /2017	IV(16)CA/104/2015/1 338 DTD 12.10.17	COMMISSIO NER, JAIPUR	EARLY HEARING APPL. ST/51569/201 5-CU	Techni cal Officer			
4057 /201 7	20/10 /2017	IV(16)/CA/130/2015/ 1340 DTD 12.10.17	COMMISSIO NER, JAIPUR	EARLY HEARING APPL. ST/51917/201 4 -CU	Techni cal Officer			
4058 /201 7	20/10 /2017	IV(16)/R/186/2015/13 36 DTD 12.10.2017	COMMISSIO NER, JAIPUR	EARLY HEARING APPL. ST/51891/201 5-CU	Techni cal Officer			
4059 /201 7	20/10 /2017	IV(16)/CA/221/2015/ 1334 DTD 12.10.2017	COMMISSIO NER, JAIPUR	EARLY HEARING APPL. ST/52845/201 5-CU	Techni cal Officer			
4060 /201 7	20/10 /2017	NIL	RAJESH KUMAR GOYAL, APPELLANT	DAIRY NO. 515002017	Techni cal Officer			
4061 /201 7	20/10 /2017	IV(16)/CA/ALW/01/2 014/7832 DTD 13.10.2017	COMMISSIO NER, GST, ALWAR	EARLY HEARING APL. M/S KAMDHENU ISPAT	Techni cal Officer			
4062	20/10	IV(16)/CA/BD/09/20	COMMISSIO	EARLY	Techni			



/2017	/2017	16/7830 DTD 13.10.17	NER, GST, ALWAR	HEARING APL. M/S WINSOME BREWERIES	cal Officer			
4063 /2017	20/10 /2017	IV(16)/CA/BHD/77/2 015/7828 DTD 13.10.17	COMMISSIO NER, GST, ALWAR	EARLY HEARING APL. M/S RATHI TMT SARIA	Techni cal Officer			
4064 /2017	20/10 /2017	IV(16)/CA/47/2013 DTD 13.10.2017	COMMISSIO NER, GST, ALWAR	EARLY HEARING APPL. M/S KUSUM HEALTHCAR E P. LTD	Techni cal Officer			
4065 /2017	20/10 /2017	24(1)/TRF. FILE/CESTAT/ALD/ 2015	SH. ROHIT KUMAR SHUKLA, AR, ALLHD	REQ. FOR ORIGINAL ORDER NO. C/A/74- 85/2012	DR(J)			
4066 /2017	20/10 /2017	3(6)/MISC/JUDL/CE STAT/CHD/17	AR, CHANDIGAR H	TRF. OF C/36/12, 57565/13 TO ALLAHD	DR(J)			
4067 /2017	20/10 /2017	NIL	S.S. ARORA & ASSOCIATES	TRF OF C/518 /2011 FROM DB TO SM	DR(J)			
4068 /2017	20/10 /2017	D.NO. 27459, 27895, 27881, 27886, 27887, 27890, 27893/2017/ELM./XII I-B	SCI	C.A. NO. 15486- 15492/2017	DR(J)			
4069 /2017	20/10 /2017	D.NO. 29158/17/SC/XIV DTD 14.10.2017	SCI	C.A. NO. 16914 OF 2017	DR(J)			
4070 /2017	20/10 /2017	D.NO. 6143/2017/XIV/XIII- B DTD 9.10.17	SCI	C.A. NO. 15474-15478 OF 2017	DR(J)			
4071 /2017	20/10 /2017	D.NO. 26113/2017/SC/SEC- XIV DTD 12.10.2017	SCI	C.A. NO. 26113 OF 2017	DR(J)			
4072 /2017	20/10 /2017	VIII(HQ)/10/GEN/RE V/83/2017/32954	ASSTT. COMMISSIO	COPY OF F.O. 55604/2-	DR(J)			

7		DTD 6.9.17	NER, NEW DELHI	16-CU				
4073/2017	20/10/2017	PJJ/2017	SH. P.J. JOSEPH, SPS,MUMBAI	UPLOADING OF ORDERS	DR(A)	COMPUTER		
4074/2017	23/10/2017	D-6(1)//WEEKLY DESPATCH/2014 DTD 12.10.17	AR, CHENNAI	WEEKLY DESPATCH STAT 22.9.17	Computer Cell			
4075/2017	23/10/2017	D-6(1)//WEEKLY DESPATCH/2014 DTD 12.10.17	AR, CHENNAI	WEEKLY DESPATCH STAT 29.9.17	Computer Cell			
4076/2017	23/10/2017	D-6(1)//WEEKLY DESPATCH/2014 DTD 13.10.17	AR, CHENNAI	WEEKLY DESPATCH STAT 6.10.17	Computer Cell			
4077/2017	23/10/2017	NIL	AR, AHMEDABAD	WEEKLY DESPATCH STAT. 13.10.17	Computer Cell			
4078/2017	23/10/2017	NIL	SH. P.K. CHOUDHARY, M(J), KOLKATA	DISPOSAL STAT FOR SEPT. 2017	Computer Cell			
4079/2017	23/10/2017	01/CESTAT/BANG/COMP.	AR, BANGALORE	REQ. FOR MAKING CESTAT, BANG. ONLINE WEBSITE	Computer Cell			
4080/2017	23/10/2017	D-6(1)//WEEKLY DESPATCH/2014 DTD 6.10.17	AR, CHENNAI	WEEKLY DESPATCH STAT 15.9.17	Computer Cell			
4081/2017	23/10/2017	NIL	AR, BANGALORE	WEEKLY DESPATCH STAT 6.10.17	Computer Cell			
4082/2017	23/10/2017	NIL	SH. S.K. MOHANTY, M(J), DELHI	DISPOSAL STAT. SEPT. 17	Computer Cell			
4083/2017	23/10/2017	MS/SM/2017/CESTAT/756 DTD 3.10.17	SPS TO M(J)	DISPOSAL STAT OF SH. RAMESH NAIR, M(J), MUMBAI	Computer Cell			

4084 /201 7	23/10 /2017	17(1)/MISC/CESTAT /ALD/15-16	SH. ROHIT KUMAR SHUKLA, AR, ALLHD	BENCHWISE DISPOSAL STAT. SEPT. 2017	Compu ter Cell			
4085 /201 7	23/10 /2017	CESTAT/AHD/DIS[P OSAL/06/2016 DTD 3.10.17	AR, AHMEDABA D	DISPOSAL STAT OF DR. D.M. MISRA, M(J), AHMEDABA D	Compu ter Cell			
4086 /201 7	23/10 /2017	NIL	SH. AUGUSTIN P.A., ADV	REQUEST FOR COPY OF ORDER IN ORIGINAL IN C/50438/2015- DB	DR(J)			
4087 /201 7	23/10 /2017	1/MISC/GD/ADC/20 17/1068 DTD 23.10.17	GOVIND KRISHNA DIXIT, ADDL. COMMR(AR)	ROM IN C/85893, 85896, 85898/15 CESTAT MUMBAI	PA			
4088 /201 7	23/10 /2017	C.13015/1/2017- AD.1C(CESTAT) DTD 17.10.17	UNDER SECRETARY, AD.1C,	INFORMATI ON REGARDING UNIQUE PRACTICE PREVAILING IN CESTAT	PA			
4089 /201 7	23/10 /2017	NIL	SH. GOVIND DIXIT, ADDL. COMMISR(A R)	C/51097/2017 AKZO NOBEL- WRITTEN SUBMISSION	PA	FILED IN CUSTOM APPEAL FILE		
4090 /201 7	23/10 /2017	NIL	SH. GOVIND DIXIT, ADDL. COMMR(AR)	ST/2744/12- SERCON INDIA - WRITTEN SUBMISSION	PA	FILED IN ST APPEAL FILE		
4091 /201 7	24/10 /2017	A.50050/200/2017- AD.1C DTD 17.10.17	UNDER SECRETARY, AD.1C,	SUPREME COURT DECISION DTD. 14.8.17	DR(A)	COMPUT ER		

				IN PRADYUMAN BIST VS. UPI IN W.P. NO. 99/2015				
4092/2017	24/10/2017	D-6(1)//WEEKLY DESPATCH/2014 DTD 19.10.17	AR, CHENNAI	WEEKLY DESPATCH STAT 13.10.17	DR(A)	COMPUTER		
4093/2017	24/10/2017	CESTAT/MUM/2017/801 DTD 13.10.17	DR, MUMBAI	FINANCIAL SANCTION FOR PURCHASING 3 DESKTOP	DR(A)	COMPUTER		
4094/2017	24/10/2017	A.50050/169/2017-AD.1C DTD 11.10.17	UNDER SECRETARY, AD.1C,	CONDEMNATION OF STAFF CAR, REPLACEMENT THEREOF	DR(A)	C.T.		
4095/2017	24/10/2017	5/CESTAT/BANG/RENT DTD 13.10.2017	AR, BANGALORE	PERMISSION FOR OCCUPYING ADDL. SPACE BANGALORE	DR(A)			
4096/2017	24/10/2017	45(4)/OS/CESTAT/CH/08 VOL II DTD 19.10.17	AR, CHENNAI	OUTSOURCING OF POSTS IN CHENNAI	DR(A)			
4097/2017	24/10/2017	NIL	SH. S.K. VERMA, AR, KOLKATA	NON SUPPLY OF INQUIRY REPORT 5.4.17	DR(A)			
4098/2017	24/10/2017	CESTAT/MUM/LTY/2017 DTD 18.10.2017	DR, MUMBAI	FORWARDING OF APPL. FOR PROMOTION	DR(A)			
4099/2017	24/10/2017	CESTAT/AHD/ESTT/15/2017/420 DTD 17.10.2017	AR, AHMEDABAD	SANCTION AND PAYMENT OF SPEED POST BILL	DR(A)			

				SEPT.2017				
4100/2017	24/10/2017	NIL	AR, BANGALORE	PENDENCY POSITION OF SINGLE MEMBER CASES	DR(A)			
4101/2017	24/10/2017	1/CESTAT/HYD/ESST/15/239 DTD 23.10.17	AR, HYDERABAD	RENEWAL OF LEASE AGREEMENT	DR(A)			
4102/2017	24/10/2017	CS/I/4268/I DTD 10.10.17	WESTERN NAVAL COMMAND, MUMBAI	EXTENSION OF DEPUTATION PERIOD OF SH. S.L. KHARAD, STENO	DR(A)			
4103/2017	24/10/2017	NIL	SH. S. GOPINATH, MTS	REIMBURSEMENT OF MEDICAL CLAIM	DR(A)			
4104/2017	24/10/2017	NIL	SPS TO SH. ANIL CHOUDHARY, M(J), ALLAHABAD	TOUR PROGRAMME OF MEMBER	DR(A)	C.T.		
4105/2017	24/10/2017	10/PERS/KOL/98 DTD 16.10.17	SH. T.K. SARKAR, DR, KOLKATA	JOINING REPORT 16.10.17	DR(A)			
4106/2017	24/10/2017	NIL	SPS, AHMEDABAD	HPL FROM 16.10 TO 20.10.17 IN R/O SH. M.V. RAVINDRAN, M(J)	DR(A)			
4107/2017	24/10/2017	FC/101/17/HC/LIT DTD 12.10.17	MINISTRY OF LAW & JUSTICE, LITIGATION	W.P. NO. 8210/17 M/S EBIZ.COM P. LTD	DR(J)			
4108/2017	24/10/2017	11014/3/16-AD,HINDI	DY. DIRECTOR (OFFICIAL LANGUAGE) M/O	MEETING OF OFFICIAL LANGUAGE	DR(J)			

			FINANCE					
4109/2017	24/10/2017	24(1)/TRF. FILE/CESTAT/ALD/2015	AR, ALLAHABAD	TRF. OF OLD RECORDS	DR(J)			
4110/2017	24/10/2017	CESTAT/MUM/INTERNAL AUDIT/802 DTD 13.10.2017	DR, MUMBAI	AUDIT REPORT	Account Section			
4111/2017	24/10/2017	CESTAT/MUM/AUDIT REPLY/2017/797 DTD 12.10.17	DR, MUMBAI	AUDIT REPLY	Account Section			
4112/2017	24/10/2017	NIL	SH. M.V. RAVINDRAN, M(J), HYD	REQUEST FOR TOUR ADVANCE	Account Section			
4113/2017	24/10/2017	NIL	ASAWA & ASSOCIATES, INDORE	ROA APPL. E/51222/17	Technical Officer			
4114/2017	24/10/2017	36(1)/MISC/JUDL/ALLD/2016	AR, ALLAHABAD	NOTICE REG.SM BENCH	DR(J)			
4115/2017	24/10/2017	NIL	M/S LEXPORT	REQ. FOR CERTIFIED COPIES	AR/Excise			
4116/2017	24/10/2017	NIL	SH. DEVENDER SINGH M(T), CHANDIGARH	REPLY TO LETTER DTD 29.9.17	PA			
4117/2017	24/10/2017	NIL	SH. ASHOK JINDAL, M(J), CHANDIGARH	DELAY IN PRONOUNCEMENT OF RESERVED ORDERS	PA			
4118/2017	24/10/2017	CESTAT(EZB)/LEAVE/PKC/2016/1430 DTD 18.10.17	SH. P.K. CHOUDHARY, M(J), KOLKATA	E.L. FOR 20.10.17	DR(A)			
4119/2017	24/10/2017	CESTAT(EZB)/LEAVE/PKC/2016/ DTD 23.10.17	SH. P.K. CHOUDHARY, M(J), KOLKATA	JOINING REPORT 23.10.17	DR(A)			
4120/2017	24/10/2017	NIL	SH. DEVENDER	R.H. FOR 20.10.17	DR(A)			

7			SINGH M(T), CHANDIGAR H					
4121 /201 7	24/10 /2017	NIL	SH. ASHOK JINDAL, M(J), CHANDIGAR H	JOINING REPORT 23.10.2017	DR(A)			
4122 /201 7	24/10 /2017	D.NO. 26596/2017/SEC-XIV DTD 10.10.2017	SCI	C.A. NO. 15865 OF 2017	DR(J)			
4123 /201 7	24/10 /2017	NIL	SH. DEVENDER SINGH M(T), CHANDIGAR H	PERMISSION FOR PRONOUNCE MENT E/51871, 51089, 52408/15	PA	file already put up and approval obtained		
4124 /201 7	24/10 /2017	NIL	SH. DEVENDER SINGH M(T), CHANDIGAR H	PERMISSION FOR PRONOUNCE MENT E/798/07	PA	file already put up and approval obtained		
4125 /201 7	24/10 /2017	NIL	SH. DEVENDER SINGH M(T), CHANDIGAR H	PERMISSION FOR PRONOUNCE MENT E/3910/12	PA	file already put up and approval obtained		
4126 /201 7	24/10 /2017	NIL	SH. DEVENDER SINGH M(T), CHANDIGAR H	PERMISSION FOR PRONOUNCE MENT ST/STAY/524 69/14	PA	file already put up and approval obtained		
4127 /201 7	24/10 /2017	NIL	SH. DEVENDER SINGH M(T), CHANDIGAR H	PERMISSION FOR PRONOUNCE MENT E/50444/2014	PA	file already put up and approval obtained		
4128 /201 7	24/10 /2017	NIL	SH. DEVENDER SINGH M(T), CHANDIGAR H	PERMISSION FOR PRONOUNCE MENT E/792- 793/07	PA	file already put up and approval obtained		

4129 /201 7	24/10 /2017	NIL	SH. ANIL CHOUDHAR Y, M(J), ALLAHABAD	PERMISSION FOR PRONOUNCE MENT	PA	file already put up and approval obtained		
4130 /201 7	25/10 /2017	NIL	MS. ARCHANA WADHWA, M(J), CHENNAI	REQ. FOR ADDL. TA FOR BRINGING BELONGING S	DR(A)			
4131 /201 7	25/10 /2017	A.50050/192/2017- AD.1C DTD 12.10.17	UNDER SECRETARY, AD.1C,	NATIONAL SEMINAR FOR MEMBER OF CESTAT	PA	file already put up		
4132 /201 7	25/10 /2017	NIL	MS. SANGEETA MALHOTRA, CM	C.L FROM 17.10 TO 18.10.17	DR(A)			
4133 /201 7	25/10 /2017	NIL	SH. L.P. PANT, SPS	R.H. ON 26.10.17	DR(A)			
4134 /201 7	25/10 /2017	D.NO. 23204/2017/XIV/SC/ XIII DTD 12.10.17	SCI	C.A. NO. 12055 OF 2017	DR(J)			
4135 /201 7	25/10 /2017	D.NO. 5234/2017/SEC.XIV DTD 10.10.17	SCI	C.A. NO. 15612 OF 2017	DR(J)			
4136 /201 7	25/10 /2017	NIL	SH. ARVIND SUBRAMANI AN, CHIEF ECONOMIC ADVISER	PENDENCY STAT OF CESTAT	PA			
4137 /201 7	25/10 /2017	NIL	SH. MOHINDER SINGH, DR, DELHI	R.H. ON 26.10.17	DR(A)			
4138 /201 7	26/10 /2017	06- 229/2011/CESTAT/C PIO-ND/SKV DTD 26.10.17	SH. BINEESH KUMAR K.S., DR, DELHI	SUBMISSION OF ENQUIRY REPORT	CPIO			
4139	26/10	NIL	SH. S.S.	INSPECTION	AR/Ex			



/2017	/2017		DABAS, ADV. FOR DR. PRABHAT KUMAR	OF FILE E/52900-52904/15	cise			
4140/2017	26/10/2017	NIL	MS. SHRADHHA MISHRA, STENO-III	JOINING REPORT 26.10.2017	DR(A)			
4141/2017	26/10/2017	G(19)(1)/CESTAT/PAY FIXATION/2015 DTD 25.10.17	AR, CHENNAI	VERIFICATION OF PAY FIXATION ORDER	DR(A)			
4142/2017	27/10/2017	NIL	SPS TO PRESIDENT	FLIGHT DETAILS OF PRESIDENT TO KOLKATA	DR(A)			
4143/2017	27/10/2017	C-8(1) COURT CASES/R.RAVICHANDRAN/2017 & C-8(2) COURT CASES/S.GOPINATH/2017	ASSISTANT REGISTRAR, CHENNAI	CAT CASE FILED BY SRI S GOPINATH	DR(A)			
4144/2017	27/10/2017	NIL	SANJAI	MEDICAL LEAVE ON 23/10/2017	DR(A)			
4145/2017	27/10/2017	A.12026/15/2017-AD.I	RAJINDER KUMAR, UNDER SECRETARY TO THE GOVT OF INDIA	SELECTION FOR THE POST OF REVENUE MEMBER IN THE AUTHORITY FOR ADVANCE RULINGS UNDER INCOME TAX ACT 1961	DR(A)			
4146/2017	27/10/2017	NIL	V PADMANABHAN, MEMBER	STATION LEAVE FROM 27 TO 29 OCT	DR(A)			

			(TECHNICAL)					
4147 /2017	27/10 /2017	01/CESTAT/BANG/P FE DATED 26/10/2017	MANOJ KUMAR, TECHNICAL OFFICER FOR ASSISTANT REGISTRAR	FORWARDIN G OF ASSUMPTIO N OF CHARGE OF SRI P.F. EBY, HEAD CLERK	DR(A)			
4148 /2017	27/10 /2017	NIL DATED 26/10/2017	SUNIL KUMAR, P.O., C.R.	APPLICATIO N FOR C.L. ON 25/10/2017	DR(A)			
4149 /2017	27/10 /2017	01/CESTAT/HYD/ES ST/15/239 DATED 23/10/2017	KRIPA SHANKER, ASSISTANT REGISTRAR, HYDERABAD	Renewal of lease agreement dt. 03/11/2014 or execution of fresh lease agreement in respect of premises hired from HMWSSB, Hyderabad for CESTAT	DR(A)			
4150 /2017	27/10 /2017	NIL	NARENDRA KUMAR BAJPAL, RETIRED MEMBER, PATPARGAN J (TECHNICAL )	Fixation of notional pay & revision of pension of pre- 2016 pensioners- Seventh Central Pay Commission	DR(A)			
4151 /2017	27/10 /2017	NIL	M.V. RAVINDRAN, MEMBER (JUDICIAL), HYDERABAD	Official Tour to CESTAT, New Delhi,- Permission to travel from Mumbai to New Delhi and back	DR(A)			

4152 /201 7	27/10 /2017	16/1/2017- ADMN/I(LA)	DR. RAJIV MANI, JOINT SECRETARY AND LEGAL ADVISOR, DEPARTMEN T OF LEGAL AFFAIRS	Appointment of Legal Consultants on contract basis by Ministries/Dep artments	DR(A)				
4153 /201 7	27/10 /2017	CESTAT(EZB)/LEA VE/PKC/2016/2/1436 DATED 23/10/2017	P.K. CHOUDHAR Y, MEMBER (JUCICIAL),K OLKATA	Joining Report on 23/10/2017	DR(A)				
4154 /201 7	27/10 /2017	CESTAT(EZB)/M(J) PKC/2017/4 DATED 23/10/2017	P.K. CHOUDHAR Y, MEMBER (JUDICIAL	REGARDING ACCOMMOD ATION OF KOLKATA BENCH	DR(A)				
4155 /201 7	27/10 /2017	CESTAT(EZB)/M(J) PKC/2017/4/1435 DATED 23/10/2017	P.K. CHOUDHAR Y, JUDICIAL MEMBER, KOLKATA	REGARDING ACCOMMOD ATION IN KOLKATA BENCH	DR(A)				
4156 /201 7	27/10 /2017	NIL DATED 26/10/2017	DEVENDER SINGH, MEMBER (TECHNICAL CHANDIGAR H	LIST OF RESERVED CASES BEFORE THE BENCH	PA				
4157 /201 7	27/10 /2017	NIL DATED 23/10/2017	ARCHANA WADHWA, MEMBER (JUDICIAL), CHENNAI	JOINING REPORT ON 23/10/2017	DR(A)				
4158 /201 7	27/10 /2017	17/WEEKLY ORDER ISSUED/CESTAT/C AL/13/1432 DT 20.10.2017	T.S.SARKAR, DY. REGISTRAR, KOLKATA	Weekly dispatch report as per circular date 21/05/2014 read with circular date 28/07/2016	DR(A)				
4159	27/10	E.3011/5/2017-	DR. SATISH	QUARTERLY	DR(J)				

/2017	/2017	HINDI-4-DOR DATED 18/10/2017	CHANDRA, JOINT DIRECTOR ( OFFICIAL LANGUAGE)	PROGRESS REPORT ON 30/09/2017				
4160/2017	27/10/2017	NIL DATED 26/10/2017	P.K.PANDEY, SUPERINTENDENT	Selection of Arvind Singh as Member of CESTAT despite case registered on the basis of complaint against him related to various allegations of corruption.	PA			
4161/2017	27/10/2017	NIL DATED 27/10/2017	RAKESH KUMAR, MTS	CL APPLICATION FOR 30/10/2017	DR(A)			
4162/2017	30/10/2017	01/CESTAT/BANG/SKT DATED 30/10/2017	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, BANGALORE	forwarding of application for higher study in part time ph.d	DR(A)			
4163/2017	30/10/2017	A-45()/MISC-AR/ADMIN/CHE./2014	L. MANOHAR, ASSISTANT REGISTRAR, CESTAT, CHENNAI	observance of vigilance week	DR(A)			
4164/2017	30/10/2017	NIL	ROHIT KUMAR SHUKLA, ASSISTANT REGISTRAR/HOO	request for 01 day CL on 30/10/2017	DR(A)			
4165/2017	30/10/2017	11/CESTAT/HYD/ADMIN/15	KRIPA SHANKER, ASSISTANT	Observance of Vigilance Awareness	DR(A)			

			REGISTRAR, CESTAT, HYDERABAD	Week				
4166 /201 7	30/10 /2017	N- 11011/01/2017/NWR( Y2) DATED 27/10/2017	REGIONAL DIRECTOR/D EPUTY DIRECTOR, STAFF SELECTION COMMISSIO N, CHANDIGAR H	Forwarding of dossier of sahil Budhiraja for the post of UDC	DR(A)			
4167 /201 7	30/10 /2017	CESTAT/RAJ/MUM/ 2017/816 DATED 23/10/17	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	forwarding of application dated 04/10/17 pertaining to Mr Rajiv Ranjan, LDC regarding transfer	DR(A)			
4168 /201 7	30/10 /2017	CESTAT/VDB/MUM /2017/815 DATED 23/10/2017	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	forwarding of joining report in respect of Ms. Vandana D. Bhandar, CM	DR(A)			
4169 /201 7	30/10 /2017	NIL DATED 26/10/2017	V.K. SINHA, SPS, CESTAT, MUMBAI	non reporting/ joining of duty by Sri Dhiraj R Mahire (CM)	DR(A)			
4170 /201 7	30/10 /2017	C-8(1)/COURT CASES/R. RAVICHANDRAN/2 017 & C-8/ COURT CASES/ S. GOPINATH/2017	L. MANOHAR, ASST. REGISTRAR/ HOO, CESTAT, CHENNAI	CAT case filed by Sri S. Gopinath, MTS & Sri R. Ravichandran, MTS, CESTAT, Chandigarh	DR(A)			
4171 /201 7	30/10 /2017	A-50050/176/2017- AD.1C(CESTAT)	S.BHOWMIC K, UNDER SECRETARY TO THE GOVT. OF	Extension of benefits of the enhanced pay as well as age to the existing	DR(A)			

			INDIA, MINISTRY OF FINANCE, DEPARTMEN T OF REVENUE	President and Members of the CESTAT				
4172 /201 7	30/10 /2017	G(19)/(1)CESTAT/P AY FIXATION/2015	L. MANOHAR, ASSISTANT REGISTRAR, CESTAT, CHENNAI	Vetting up/Verification of pay fixation orders	DR(A)			
4173 /201 7	30/10 /2017	01/CESTAT/BANG/P FE DATED 26/10/2017	MANOJ KUMAR C, TECHNICAL OFFICER FOR ASSISTANT REGISTRAR, CESTAT, BANGALORE	forwarding of assumption of charge	DR(A)			
4174 /201 7	30/10 /2017	NIL DATED 26/10/2017	S. GOPINATH, MTS, CESTAT, CHENNAI	Regarding exrtention of leave	DR(A)			
4175 /201 7	30/10 /2017	NIL DATED 25/10/17	T. ANJANEYUL U, FORMER MEMBER(JU DICIAL), CESTAT, MUMBAI	Revision of pension of Pre- 16 of T. Anjaneyulu.	DR(A)			
4176 /201 7	30/10 /2017	A-50050/11/2016- VIG DATED 24TH OCTOBER, 2017	SUNIL KUMAR MEENA, UNDER SECRETARY( VIG), MINISTRY OF FINANCE, DEPARTMEN T OF REVENUE.	Expeditious followup and scrutiny of Audit Reports by	Accou nt Section			
4177	30/10	NIL DATED	CHANDER	Joining Report	DR(A)			

/2017	/2017	30/10/2017	KANTA, SR. PRIVATE SECRETARY.	on 30th October 2017				
4178/2017	30/10/2017	NIL	CHANDERKANTA, SR. PRIVATE SECRETARY	El application for 19th Oct and 27th Oct 2017	DR(A)			
4179/2017	30/10/2017	NIL DATED 30/10/2017	CHANDER KANTA, SR. PRIVATE SECRETARY	Joining report on 20/10/2017	DR(A)			
4180/2017	30/10/2017	34/PERSN/CEGAT/CAL/2000 DATED 18/10/2017	T.K. SARKAR, DEPUTY REGISTRAR, CESTAT, KOLKATA	santion of leave of Sri S.K. Verma, Assistant Registrar, CESTAT, Kolkata	DR(A)			
4181/2017	30/10/2017	A.50050/219/2017-AD.1C(CESTAT) DATED 18TH OCT. 2017	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA, MINISTRY OF FINANCE, DEPT. OF REVENUE	Grant of Incentive for Higher Education	DR(A)			
4182/2017	30/10/2017	A.50050/170/2017-AD.1C(CESTAT)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA, MINISTRY OF FINANCE, DEPT. OF REVENUE	Clarification for grant of MACP	DR(A)			
4183/2017	30/10/2017	NIL DATED 23/10/2017	C J MATHEW , MEMBER(TECHNICAL)	CL application for 20 OCT 17	DR(A)			
4184/2017	30/10/2017	NIL	SECTION OFFICER	Notice of hearing from	DR(A)			

7			LISTING FOR REGISTRAR, CENTRAL ADMINISTRATIVE TRIBUNAL, AHMEDABAD BENCH	CAT (P.L.Meena versus CESTAT)				
4185/2017	30/10/2017	8210/2017 & 3748/2017	ADMINISTRATIVE OFFICER (J) (WRITS) FOR REGISTRAR GENERAL	EBIZ. COMPVT LTD & ORS. Vs CESTAT, DELHI	DR(J)			
4186/2017	30/10/2017	CESTAT/MUM/RN/2017/826 DATED 25/10/17	RAMESH NAIR, MEMBER (JUDICIAL)	REGARDING CHANGE OF HOMETOWN FOR THE PURPOSE OF LTC	DR(A)			
4187/2017	30/10/2017	CESTAT/MUM/RN/2017/826 DATED 25/10/17	RAMESH NAIR, MEMBER (JUDICIAL)	REGARDING CHANGE OF HOMETOWN FOR THE PURPOSE OF LTC	DR(A)			
4188/2017	30/10/2017	CESTAT/MUM/RN/2017/823 DATED 24 OCT 2017	RAMESH NAIR, MEMBER (JUDICIAL)	REGARDING CHANGE OF HOMETOWN FOR THE PURPOSE OF LTC	DR(A)			
4189/2017	30/10/2017	NIL DATED 24.10.2017	ARCHANA WADHWA, JUDICIAL MEMBER	REGARDING AVAILING ADDITIONAL TA	DR(A)			
4190/2017	30/10/2017	NIL	MS. ARCHANA WADHWA, M (J) , CHENNAI	JOINING REPORT 23.10.2017	DR(A)			
4191/2017	30/10/2017	PB-2/V.M5/2017.18/3036 DTD 24.10.2017	EXECUTIVE ENGINEER, NEW DELHI	ELECTRICAL CONSUMPTION CHARGES IN	DR(A)			



				CESTAT, DELHI				
4192 /201 7	30/10 /2017	NIL	SH. DEVENDER SINGH M(T), CHANDIGAR H	PERMISSION FOR PRONOUNCE MENT	PA			
4193 /201 7	31/10 /2017	01/CESTAT/BANG/ NS	SH. SANTOSH KR. TIWARI, AR, BANGALORE	TRF. REQ. OF SH. NAVED SINGH FROM BANG. TO CHANDIGAR H	DR(A)			
4194 /201 7	31/10 /2017	C/57374/2013- CU(DB)	SH. GOVIND DIXIT, ADDL. COMMR(AR)	WRITTEN SUBMISSION	Membe r(T)	MS. CHANDE RKANTA , SPS		
4195 /201 7	31/10 /2017	NIL	HIGH COURT OF DELHI	NOTICE IN W.P. 8210/2017 EBIZ.COM P. LTD	DR(J)			
4196 /201 7	31/10 /2017	D.NO. 28758/2017/SEC.EL M. DTD 23.10.17	SCI	C.A. NO. 16798/2017	DR(J)			
4197 /201 7	31/10 /2017	1/CESTAT/BANG.O RDERS	AR, BANGALORE	WEEKLY DESPATCH STAT 27.10.17	Compu ter Cell			
4198 /201 7	31/10 /2017	NIL	AR, BANGALORE	WEEKLY DESPATCH STAT 23.10.17	Compu ter Cell			
4199 /201 7	31/10 /2017	30/CESTAT/HYD/RE GISTRY/2016 DTD 26.10.17	AR, HYDERABAD	CENTAX PUBL. LETTER NO. CES/17/60481/ P9WC/L85547	PA			
4200 /201 7	31/10 /2017	NIL DATED 26/10/2017	PANKAJ SARAF, ADVOCATE, SRI GANGANAG	Removal of defects OIA: 262-AK-ST- JPR-2017	Techni cal Officer			

			AR, RAJASTHAN					
4201 /201 7	31/10 /2017	NIL DATED 31/10/2017	S.C.DAS, SR. PA	REGARDING ALTERNATE PERIOD OF TOUR OF DR. D.M.MISRA	PA			
4202 /201 7	31/10 /2017	NIL DATED 26/10/2017	DEVENDER SINGH, MEMBER (TECHNICAL ) , CESTAT, CHANDIGAR H	List of reserved cases before the bench	PA			
4203 /201 7	31/10 /2017	NIL DATED 30/10/2017	ASHOK JINAL, M (J)	Advance notice for going on strike by Chandigarh Indirect Tax Practinioners Association	PA			
4204 /201 7	31/10 /2017	ST/55729/2013- ST(DB)	ASSISTANT REGISTRAR/ SPS, CESTAT, CHANDIGAR H	NOTICE FOR HEARING OF APPEAL	PA			
4205 /201 7	31/10 /2017	ST/320/2011-ST(SM)	ASSISTANT REGISTRAR/ SPS, CESTAT, CHANDIGAR H	NOTICE FOR HEARING OF APPEAL	PA			
4206 /201 7	31/10 /2017	NIL	RANJU MADHRA, SR. P.S.	TEA/COFFEE BILL OF SHRI M.V. RAVINDRAN , MEMBER(J)	Accou nt Section			
4207 /201 7	31/10 /2017	NIL	V. PADMANNA HABAN, MEMBER(TE CHNICAL)	tour advance in r/o order no. 47 of 2017	Accou nt Section			
4208 /201 7	31/10 /2017	NIL	V. PADMANNA	Tour advance in r/o order no.	Accou nt			

7			HABAN, MEMBER (TECHNICAL )	46 of 2017	Section			
4209 /201 7	31/10 /2017	NIL	MALKIT SINGH, MTS	application for CL on 01/10/2017 and 02/10/2017	Admini stration Section			
4210 /201 7	31/10 /2017	NIL	SH. DEVENDER SINGH M(T), CHANDIGAR H	PERMISSION FOR PRONOUNCE MENT E/1678-80, 2100/09	PA			
4211 /201 7	31/10 /2017	NIL	JASBIR SINGH, HEAD CLERK	APPLICATIO N FOR CL ON 31/10/2017	DR(A)			
4212 /201 7	31/10 /2017	NIL DATED 31/10/2017	PARMOD KUMAR, STENO GR.II	EL APPLICATIO N FROM 13/11/17 TO 17/11/17	DR(A)			
4213 /201 7	31/10 /2017	20543 & 20538/2017/SEC.EL M. DATED 26/10/2017	ASSISTANT REGISTRAR, SUPREME COURT, NEW DELHI	APPEAL NO. ST 50686/2014 & 837/2011 OF SUPREME COURT, NEW DELHI	DR(J)			
4214 /201 7	31/10 /2017	NIL	C B BAHALKAR	PROVIDING ATTESTED COPY OF SERVICE BOOK	DR(A)			
4215 /201 7	31/10 /2017	28309/2017/SEC-XIV DATED 23/10/2017	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	CIVIL APPEAL NO. 16924 OF 2017	DR(J)			